

Prl. District and Sessions Judge
Sri. Deshpande Govindaraj Shankar
I ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 116/2018 (EVIDENCE)		Tirumani Police Station Vs Rooplanaik	PUBLIC Prosecutor
Cases listed below are adjourned due to Covid 19				
2	SC 77/2018 (ARGUMENTS)	23-12-2020	Tumkur Town Police Station Vs Chandrashekar B G	Public Prosecutor
3	CRL.A 34/2020 (STEPS) IA/1/2020	31-12-2020	Guruprasad Vs S.B.Gangaraju	Vasanthakumar H L

Prl. District and Sessions Judge
Sri. Deshpande Govindaraj Shankar
I ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	Civil Misc. 140/2020 (NOTICE)	19-12-2020	Special Land Acquisition officer Vs Lakshamma	Henjarappa
2	Civil Misc. 141/2020 (NOTICE)	19-12-2020	Special Land Acquisition officer Vs Mallappa	Henjarappa
3	Civil Misc. 142/2020 (NOTICE)	19-12-2020	Special Land Acquisition officer Vs Nagaraja Nayaka	Henjarappa
4	Civil Misc. 143/2020 (NOTICE)	19-12-2020	The Special Land Acquisition officer Vs Kuntappa	Henjarappa
5	Civil Misc. 144/2020 (NOTICE)	19-12-2020	Special Land Acquisition officer Vs Mariga	Henjarappa
6	Civil Misc. 145/2020 (NOTICE)	19-12-2020	Special Land Acquisition officer Vs Babiga	Henjarappa
7	M.V.C. 327/2020 (STEPS)	01-01-2021	Chandramma Vs Nandish C.B.	Pavan Kumar S
8	L.A.C. 174/2019 (NOTICE)	21-01-2021	Assistant Commissioner, Land Acquisition Officer Vs Savandashetty	a
9	Com.O.S 37/2020 (STEPS)	22-01-2021	State Bank Of India., Vs S P Tours and Travels.,	M A A
10	Com.O.S 38/2020 (STEPS)	22-01-2021	State Bank Of India., Vs S.S.Textiles.,	M A A
11	Com.O.S 42/2020 (STEPS)	22-01-2021	Canara Bank., Vs Chandrashekhar B.C.	M A A
12	L.A.C. 65/2019 (NOTICE)	02-03-2021 (11.00 AM to 02.00PM)	Siddaramaiah Vs Special Land Acquisition officer	Shekhar J.
13	L.A.C. 91/2018 (EVIDENCE)	05-03-2021	Rangaswamy B.T Vs The Special Land Acquisition Officer, Tumkur-Rayadurga Railway Project	Sannalingaiah
14	L.A.C. 92/2018 (EVIDENCE)	05-03-2021	Hanumanthaiah Vs The Special Land Acquisition Officer, Tumkur-Rayadurga Railway Project	Sannalingaiah

Prl. District and Sessions Judge
Sri. Deshpande Govindaraj Shankar
I ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	L.A.C. 93/2018 (EVIDENCE)	05-03-2021	Mallaiah Vs The Special Land Acquisition Officer, Tumkur-Rayadurga Railway Project	Sannalingaiah
16	L.A.C. 94/2018 (EVIDENCE)	05-03-2021	Nanjundappa Vs The Special Land Acquisition Officer, Tumkur-Rayadurga Railway Project	Sannalingaiah
17	L.A.C. 95/2018 (EVIDENCE)	05-03-2021	Mylaralingaiah Vs The Special Land Acquisition Officer, Tumkur-Rayadurga Railway Project	Sannalingaiah
18	L.A.C. 113/2018 (EVIDENCE)	05-03-2021	S.Nandishaiah Vs The Special Land Acquisition Officer	Sannalingaiah
19	L.A.C. 193/2018 (EVIDENCE)	05-03-2021	N.Shantharaju Vs Special Land Acquisition officer	Sannalingaiah
20	L.A.C. 194/2018 (EVIDENCE)	05-03-2021	Chidananda Vs Special Land Acquisition officer	Sannalingaiah
21	L.A.C. 89/2019 (FOR OBJECTION)	10-03-2021	M.Siddaramaiah Vs Special Land Acquisition officer	M.G. Siddalingamurthy
22	L.A.C. 90/2019 (EVIDENCE)	10-03-2021	M.Siddaramaiah Vs Special Land Acquisition officer	Siddalingamurthy M.G.
23	L.A.C. 91/2019 (FOR OBJECTION)	10-03-2021	M.S.Jayaprasad Vs Special Land Acquisition officer	Siddalingamurthy.M.G.
24	L.A.C. 92/2019 (EVIDENCE)	10-03-2021	M.Nagaraju Vs Special Land Acquisition officer	Siddalingamurthy M.G.
25	L.A.C. 93/2019 (EVIDENCE)	10-03-2021	M.B.Nataraju Vs Special Land Acquisition officer	Siddalingamurthy M.G.
26	L.A.C. 94/2019 (FOR OBJECTION)	10-03-2021	M.S.Jayaprasad Vs Special Land Acquisition officer	Siddalingamurthy M.G.
27	L.A.C. 95/2019 (EVIDENCE)	10-03-2021	Parvathamma Vs Special Land Acquisition officer	Siddalingamurthy M.G.
28	L.A.C. 96/2019 (EVIDENCE)	10-03-2021	Parvathamma Vs Special Land Acquisition officer	Siddalingamurthy M.G.

Prl. District and Sessions Judge
Sri. Deshpande Govindaraj Shankar
I ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	L.A.C. 97/2019 (FOR OBJECTION)	10-03-2021	Basavakumaraswamy Vs Special Land Acquisition officer	Siddalingamurthy M.G.
30	Civil Misc. 639/2019 (await notice)	12-03-2021 (11.00 AM to 02.00PM)	Nanjamma Vs The Manager Power Greed Corporation of India Ltd	Girish
31	Civil Misc. 640/2019 (await notice)	12-03-2021 (11.00 AM to 02.00PM)	Doddanarasaiah Vs The Manager Power Greed Corporation of India Ltd	Girish
32	Civil Misc. 641/2019 (await notice)	12-03-2021 (11.00 AM to 02.00PM)	Narasimhamurthy Vs The Manager Power Greed Corporation of India Ltd	Girish
33	Civil Misc. 642/2019 (await notice)	12-03-2021 (11.00 AM to 02.00PM)	Partha.G.S Vs The Manager Power Greed Corporation of India Ltd	Girish
34	Civil Misc. 643/2019 (await notice)	12-03-2021 (11.00 AM to 02.00PM)	Bheemaiah Vs The Manager Power Greed Corporation of India Ltd	Girish
35	L.A.C. 13/2018 (NOTICE)	12-03-2021	Kanakarathnamma Vs Special Land Acquisition officer	D. Ganganna

Prl. District and Sessions Judge
Sri. Deshpande Govindaraj Shankar(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 79/2016 (EVIDENCE)		New Extension Police Vs Sunil Kumar Alias Suni (Abated)	Public Prosecutor
2	SC 130/2018 (EVIDENCE)		Kyathsandra Police station Vs Narayana	Public Prosecutor

Prl. District and Sessions Judge
Sri. Deshpande Govindaraj Shankar(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	M.V.C. 1144/2019 (FOR ENQUIRY)	01-01-2021	Rakesh.G.J Vs Ashoka	Kumaraswamy.M.N
2	R.A. 14/2020 (ARGUMENTS)	02-01-2021 (02.45 PM to 05.45PM)	Boregowda Vs K.S.Venkataramaiah	K.H. Hari Kumar
3	R.A. 59/2020 (EVIDENCE)	04-01-2021 (02.45 PM to 05.45PM)	Yogendra Kumar Vs B.S.Phaneedra	Niranjan T S
4	R.A. 60/2020 (HEARING)	05-01-2021 (02.45 PM to 05.45PM)	Syed Mohiddin Basha Since dead by Lr.s 1. Syada Ameerzadi Vs Syed Anwar	B.S.Yogeesh
5	REVIEW PETITION 5/2018 (Respondent evidence) IA/1/2018	13-01-2021	The United India Insurance Co.limited Vs Kumari Kuthejabi	Gururaja B.A.
6	M.V.C. 784/2019 (FOR ENQUIRY)	03-02-2021 (02.45 PM to 05.45PM)	Nagaraju Vs Anjan Kumar	R.P
7	M.V.C. 888/2019 (NOTICE)	03-02-2021	Jabiulla.J Vs Mohammed Moin Pasha	Ansar Pasha.M
8	M.V.C. 920/2019 (FOR ENQUIRY)	11-02-2021 (02.45 PM to 05.45PM)	Dayananda.O.M Vs Muniraju.C	Vedamurthachar
9	Civil Misc. 491/2018 (ARGUMENTS)	12-02-2021 (02.45 PM to 05.45PM)	Yogishwari T.G. Vs Assistant Commissioner and Competent Authority	T.N.Suresh
10	Civil Misc. 299/2018 (FOR ENQUIRY)	12-02-2021	Kempamma Vs The Executive Engineer (Ele)	Vasanthkumar B V
11	Civil Misc. 300/2018 (FOR ENQUIRY)	12-02-2021	Jayalakshamma @ Jayamma Vs The Executive Engineer (Ele)	Vasanthkumar B V
12	Civil Misc. 307/2018 (FOR ENQUIRY)	12-02-2021	Siddaramakka Vs The Executive Engineer (Ele)	Vasanth Kumar B V
13	Civil Misc. 397/2018 (FOR ENQUIRY)	12-02-2021	Vijayamma Vs KUDIGI Transmission Limited	D.A.Rajesha Gupta

Prl. District and Sessions Judge
Sri. Deshpande Govindaraj Shankar(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	Civil Misc. 466/2018 (FOR ENQUIRY)	12-02-2021	Bommanna Vs The Managing Director, Karnataka Power Transmission Corporation Limited	G.H.Rajashekaraiah
15	Civil Misc. 467/2018 (FOR ENQUIRY)	12-02-2021	Jayamma Vs The Assistant Commissioner and the land acquisition officer	K.C.Nagaraju
16	Civil Misc. 469/2018 (FOR ENQUIRY)	12-02-2021	C.S.Raveesh Kumar @ Ravikumar C.S. Vs KUDIGI Transmission Limited	Rajesh Guptha D A
17	Civil Misc. 562/2018 (EVIDENCE)	12-02-2021	Yalakappa Vs The Executive Engineer	Aslam
18	Civil Misc. 563/2018 (FOR ENQUIRY)	12-02-2021	Girigowda Vs The Executive Engineer	Aslam
19	Civil Misc. 564/2018 (FOR ENQUIRY)	12-02-2021	Anjinappa Vs The Executive Engineer	Aslam
20	M.V.C. 638/2019 (EVIDENCE)	12-02-2021	Erappa.K @ Erappa Vs Kantharaju	T.Chandranna
21	M.V.C. 675/2019 (EVIDENCE)	12-02-2021	D.Santhosh Vs Mallesh.G.N	T.S.Janardhana
22	EX 791/2018 (STEPS)	20-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Thimmaiah	T.H.Lokesh
23	Civil Misc. 432/2019 (STEPS)	09-03-2021	Shankarappa Vs Deputy General manager, M/s Power Grid Corporation of India Limited.,	P.R.Jayarangaiah
24	Civil Misc. 438/2019 (EVIDENCE)	09-03-2021	M.Muktiyar Pasha Vs The Executive Engineer	Girish
25	Civil Misc. 439/2019 (EVIDENCE)	09-03-2021	Yasmin Taj Vs The Executive Engineer	Girish
26	Civil Misc. 667/2019 (NOTICE)	09-03-2021	Ramakrishnaiah Vs The Manager Power Greed Corporation of India Ltd	Girish

Prl. District and Sessions Judge
Sri. Deshpande Govindaraj Shankar(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	Civil Misc. 668/2019 (await notice)	09-03-2021	Lakshmamma Vs The Manager Power Greed Corporation of India Ltd	Girish
28	Civil Misc. 678/2019 (await notice)	09-03-2021	Premakumari Vs The Manager Power Greed Corporation of India Ltd	Girish
29	Civil Misc. 679/2019 (await notice)	09-03-2021	Ramachandraiah Vs The Manager Power Greed Corporation of India Ltd	Girish

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.V.C. 150/2018 (ARGUMENTS)		Prakash S.C. Vs Omkar T.N.	Venkatesh K C
2	M.V.C. 215/2018 (ARGUMENTS)		Mahamad Ajem Vs Kullayappa	Narasimhamurthy
3	M.V.C. 360/2018 (ARGUMENTS)		Annapurna Vs N.T. Jayanna since dead by LRs Manjunatha	M.S. Chandrashekar
4	R.A. 124/2020 (ARGUMENTS)		N.Basavaraju alias Basavanna Vs Tara Ramachandraiah	B.S.Yogeesh
5	Civil Misc. 225/2020 (Issues notice to the respondent)		Gangamma Vs Power Greed Corporation of India Ltd	Girish
6	Civil Misc. 226/2020 (Issues notice to the respondent)		Sarvamma Vs Assistant Executive Engineer	Girish
7	Civil Misc. 232/2020 (Issues notice to the respondent)		Kantharaju B H Vs The Manager Power Greed Corporation of India Ltd	B.J.Sanmathi Kumar
8	R.A. 230/2020 (NOTICE)		M.G.Sridhar Vs Hanumnthaiah S/o Late Hucharasaiaha Dead by his LRs., 1(a) Hanumanthaiah	Thimmaiah M
9	M.A. 21/2020 (NOTICE) IA/1/2020		Nanjappa Vs Devegowda	Ramesha S.
10	M.A. 22/2020 (NOTICE) IA/1/2020		Nanjappa Vs Devegowda	Ramesh

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 113/2020 (HBC)		Kunigal Police station Vs Satisha	P.P.
2	SPL.C 51/2015 (EVIDENCE)		Gubbi Police Vs Umesh	
3	SC 128/2017 (ACCUSED STATEMENT u/s 313 CrPC)		Koratagere police station Vs Ganganna	Public Prosecutor
4	CRL.R.P. 65/2020 (HEARING)		Shekar T Vs Taluk Magistrate, Tumakuru	Manjunatha G
5	CrI.Misc. 1156/2020 (HEARING)		M.Sunil Kumar @ Sunil @ Naku Bashe @ Naku Vs Amruthur Police Station	Ramesh H.N.
6	CrI.Misc. 1187/2020 (HEARING)		Renuka Raju alias Ramana Vs Kyathsandra Police station represented by Public Prosecutor,	Ganesh M.S.
7	CrI.Misc. 1189/2020 (await notice)		Anuprasad Vs Koratagere police station	S.M. Manjunatha
8	CrI.Misc. 1195/2020 (FOR OBJECTION)		Monika Vs Hebbur Police station	Y.S.Renukaprasad
9	CrI.Misc. 1197/2020 (FOR OBJECTION)		Yogish D.R @ Yoga Vs Turuvekere Police Station	P.Mahesh
SS TO WITNESSES				
10	SPL.C 100/2016 (EVIDENCE)		Gubbi Police Vs Ravishankar	Public Prosecutor
11	SPL.C 172/2016 (EVIDENCE)		Jayanagara Vs Anantharamaiah	Public Prosecutor
12	SPL.C 509/2016 (EVIDENCE)		Kunigal Police Vs Krishnappa	Public Prosecutor

Prl. District and Sessions Judge

Sri. N. Krishnaiah

**Addl. District and Sessions Judge-FTSC-I,Tumakuru (Spl. Court for Trial of cases under
POCSO Act)**

Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 453/2019 (HBC)		Kodigenahalli Police station Vs Kumara	Public Prosecutor
2	SPL.C 60/2020 (HBC)		Women Police Station Vs Mohamd Khalid	Public prosecutor
3	SPL.C 233/2019 (Fixed Date for trial)		Tiptur Town Police Station Vs Renukaiah R.B.	Public Prosecutor
4	SPL.C 381/2019 (Fixed Date for trial)		Kodigenahalli Police station Vs Rajesh	Public Prosecutor
5	SPL.C 58/2020 (Fixed Date for trial)		Tiptur Town Police Station Vs Kodanda Rama	Public Prosecutor
6	SPL.C 87/2020 (Fixed Date for trial)		Sira Police Station Vs Ganesha	P.P.
7	SPL.C 429/2018 (EVIDENCE)		Turuvekere Police Station Vs Sanni Alias Somesha	Public Prosecutor
8	SPL.C 77/2019 (EVIDENCE)		Handanakere Police station Vs Bhaila alias Bilappa	Public Prosecutor
9	SPL.C 83/2019 (EVIDENCE)		Women Police Station Vs Raju S.G.	Public Prosecutor
10	CrI.Misc. 1171/2020 (ARGUMENTS)		Kiran @ Kiran Kumar Vs Sira Police Station	S.Natesh
11	CrI.Misc. 1175/2020 (HEARING)		Manjunatha T. Vs Tavarekere Police station	Jayaramaiah B.
12	CrI.Misc. 1181/2020 (FOR OBJECTION)		Nagaraju Vs State by Tavarekere Police Station, Sira Taluk	Jayaramaiah B

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.V.C. 383/2018 (EVIDENCE)		Shivanna M Vs The Managing Durector VRL Transport Logistics, vijayananda Road, Lines Ltd, Hubballi	Sujith Kumar G.P.
2	R.A. 128/2018 (ARGUMENTS)		Muktar Ahamed Vs Sultan Mohiyyidin by Lrs a)Shamshuddin b)Shajuddin c)Saleemuddin d)Ziauddin e) Shaheen Salma	Krishnasastri T S
3	R.A. 131/2018 (ARGUMENTS)		Sulthan Mohiyuddin by Lrs 1)Shamshuddin 2)Shajuddin 3) Saleemuddin 4) Ziauddin 5)Shaheen Salma Vs Shazadi Begum	Yogish T R
4	M.V.C. 584/2018 (JUDGEMENT)		Mahesh Vs Gangaiah	A.S.Chandrashekaraiiah
5	R.A. 299/2018 (FOR OBJECTION)		Umadevamma Vs Special Land Acquisition officer	H.N.Devaraju
6	R.A. 316/2018 (ARGUMENTS)		Rangaswamaiah Vs L.N.Hanumanthaiah	H.C.Kumaraswamy
7	R.A. 322/2018 (JUDGEMENT)		Ramaswamy V. Vs Anusuyamma	Thimmaiah M.
8	M.V.C. 120/2020 (EVIDENCE)		K.Amanulla Vs Gothami.N	Mohammed Ahmed
9	M.V.C. 121/2020 (EVIDENCE)		K.Amanulla Vs Gomathi N.	Mohammed Ahmed
10	R.A. 207/2020 (FOR OBJECTION) IA/1/2020		Gangaiah Dead by Lrs., T.G.Sadashivaiah Vs Special Land Acquisition officer	Prakash R P
11	M.V.C. 870/2020 (NOTICE)		N.Rekhamani Vs Mallikarjuna.T.B.	Doreswamy B S
12	M.V.C. 873/2020 (NOTICE)		B.H.Meena Vs Manjula	Doreswamy B S
13	M.V.C. 874/2020 (NOTICE)		C.R.Shankaraiah Vs Manjula	Doreswamy B S

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	R.A. 250/2020 (HEARING) IA/1/2020		Siddalingappa Dead by his L.Rs.,a) Mahadevamma Vs Special Land Acquisition officer	B.J. Sanmathi Kumar
15	M.V.C. 897/2020 (NOTICE)		Manjamma Vs Rahul Chandrakanth Yelpale	Sirinivasamurthy N.H.
16	M.V.C. 913/2020 (NOTICE)		Suresh Vs Raghu V	Mahesh P
17	R.A. 253/2020 (FOR OBJECTION) IA/1/2020		Chandrashekar Vs Special Land Acquisition officer	B.J.Sanmathi Kumar
Cases listed below are adjourned due to Covid 19				
18	Civil Misc. 25/2017 (STEPS)	01-01-2021	Chandrashekhara Vs The Superintendent Engineer, KPTCL, Tumkur	K.S. Prabhu
19	Civil Misc. 441/2018 (FOR ENQUIRY)	08-02-2021 (11.00 AM to 02.00PM)	M.N.Shanmukaiah Vs The Executive Engineer (Elc)	Dakshinamurthy M.
20	M.A. 2/2018 (AWAIT ORDERS) IA/1/2018 IA/2/2018	08-02-2021	K. Ramesh Vs Sreenivasamurthy	B.S.Yogeesh
21	Civil Misc. 226/2018 (FOR OBJECTION)	08-02-2021	Thimmaiah Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T
22	Civil Misc. 227/2018 (FOR ENQUIRY)	08-02-2021	Mallanna Since Dead by his L.Rs. Narasimhayya Vs KUDGI Transmission Limited (KTL)	Rajanna T
23	Civil Misc. 228/2018 (FOR OBJECTION)	08-02-2021	Deviramma Vs KUDIGI Transmission Limited (K.T.L)	Rajanna T
24	Civil Misc. 245/2018 (FOR ENQUIRY)	08-02-2021	Muddanna Vs KUDGI Transmission Limited (KTL)	Rajanna T
25	Civil Misc. 246/2018 (FOR OBJECTION)	08-02-2021	M.R. Manjunath Vs KUDGI Transmission Limited	Rajanna T
26	Civil Misc. 247/2018 (FOR ENQUIRY)	08-02-2021	Linganna alias Lingappa Vs KUDGI Transmission Limited(KTL)	Rajanna T

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	Civil Misc. 248/2018 (FOR ENQUIRY)	08-02-2021	Eranna Vs KUDGI Transmission Limited	Rajanna T
28	Civil Misc. 249/2018 (FOR ENQUIRY)	08-02-2021	Srinivasa Vs KUDGI Transmission Limited	Rajanna T
29	Civil Misc. 250/2018 (FOR OBJECTION)	08-02-2021	Smt. Shobha S Vs KUDGI Transmission Limited (KTL)	Rajanna T
30	Civil Misc. 251/2018 (FOR ENQUIRY)	08-02-2021	Shankarappa Vs KUDGI Transmission Limited (KTL)	Rajanna T
31	Civil Misc. 252/2018 (FOR ENQUIRY)	08-02-2021	Siddappa Vs KUDGI Transmission Limited (KTL)	Rajanna T
32	Civil Misc. 254/2018 (FOR ENQUIRY)	08-02-2021	H. Lakshmi nagaraju Vs KUDGI Transmission Limited (KTL)	Rajanna T
33	Civil Misc. 283/2018 (FOR ENQUIRY)	08-02-2021	Pushpalatha Vs M/s Karnataka Power Transmission Co. ltd	C.G.Lakshmisha
34	Civil Misc. 286/2018 (FOR ENQUIRY)	08-02-2021	Adaveeshaiah Vs Deputy General manager,M/s Power Grid Corporation of India Ltd.	Himantharaju
35	Civil Misc. 386/2018 (FOR ENQUIRY)	08-02-2021	Venkatesh Vs Power Grid Corporation of Indian Limited	Aslam
36	Civil Misc. 388/2018 (EVIDENCE)	08-02-2021	Chidanandaiah Vs The Executive Engineer (Ele)	Dakshinamurthy M.
37	Civil Misc. 413/2018 (EVIDENCE)	08-02-2021	M.H.Basavaraju Vs The Executive Engineer (Ele)	Dakshinamurthy
38	Civil Misc. 414/2018 (EVIDENCE)	08-02-2021	Channabasavamma Vs The Executive Engineer(Ele)	Dakshinamurthy M.
39	Civil Misc. 415/2018 (A.D.R.)	08-02-2021	Puttalingappa @ Puttalingaiah Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	Civil Misc. 416/2018 (A.D.R.)	08-02-2021	Halingappa Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T
41	Civil Misc. 439/2018 (FOR ENQUIRY)	08-02-2021	M.G.Maheshappa @ Mahesh Vs The Executive Engineer (Elc)	Dakshinamurthy M.
42	Civil Misc. 442/2018 (FOR ENQUIRY)	08-02-2021	M.N.Shanmukaiah Vs The Executive Engineer (Elc)	Dakshinamurthy M.
43	Civil Misc. 445/2018 (EVIDENCE)	08-02-2021	B.Doddaiah Vs Government of India	G.N.B.Aradhya
44	Civil Misc. 446/2018 (EVIDENCE)	08-02-2021	Dasappa Vs Government of India	G.N.B.Aradhya
45	Civil Misc. 476/2018 (NOTICE)	08-02-2021	Govindappa Vs Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
46	R.A. 61/2020 (FOR OBJECTION) IA/1/2020	08-02-2021	V.R.Jagannathappa dead by LR Vs Sarojamma	Hanumantharayappa.E
47	Civil Misc. 20/2020 (EVIDENCE) IA/1/2020	08-02-2021	Shobha Rani.J Vs Late N.Shivakumar dead by LRs	Viswanath.V
48	Com.O.S 43/2020 (FIRST HEARING)	08-02-2021	State Bank of India Vs Sharda Medicals represented by its Proprietor A.G.Hareesha	Mohamed afroze ahamed
49	Civil Misc. 487/2018 (EVIDENCE)	09-02-2021	Bheemanna Vs The Superintendent Engineer, KPTCL	Chikkonahally Krishanaiah
50	Civil Misc. 488/2018 (EVIDENCE)	09-02-2021	Subbaiah Vs Power Grid Corporation Of India Limited	M.Sudeendra kumar
51	Civil Misc. 512/2018 (EVIDENCE)	09-02-2021	Kadurappa Vs Government of India	G.N.B.Aradya
52	Civil Misc. 513/2018 (EVIDENCE)	09-02-2021	Rangamma Vs Government of India	G.N.B.Aradhya
53	Civil Misc. 515/2018 (NOTICE)	09-02-2021	Govindappa Vs Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
54	M.V.C. 1341/2018 (SUMMONS)	09-02-2021	Rukhiya bi Vs Girish.L.	M.Shahajabi
55	M.V.C. 1429/2018 (SUMMONS)	09-02-2021	Umraz Banu Vs Girish.L.	Doreswamy B S
56	M.V.C. 529/2019 (EVIDENCE)	09-02-2021	M.S.Sunil Vs M/S S.R.S.Travels R/by its Proprietor	G.P.Sujith Kumar
57	M.V.C. 627/2019 (EVIDENCE)	09-02-2021	M.Y.Honnadevi Vs Ananda Kumar.A.H	N.Ramanjana Reddy
58	Civil Misc. 594/2019 (EVIDENCE)	09-02-2021	Shivarudraiah Vs The Deputy General Manager, Power Greed Corporation of India Ltd	P.R.Jayarangaiah
59	M.V.C. 1454/2019 (written statement of R2)	09-02-2021	Lakshamma Vs Bheemaraju	H.B.G.K
60	M.V.C. 1457/2019 (written statement of R2)	09-02-2021	The Divisional Controller KSRTC Vs S.R.S.Travels	Basavaraju K N
61	M.V.C. 1459/2019 (written statement of R2)	09-02-2021	The Divisional Controller, K.S.R.T.C Vs Ravikumar.S.T	Basavaraju K N
62	M.V.C. 1559/2019 (NOTICE)	09-02-2021	Hemachandra Vs K.M.Trans Logistic Pvt. Ltd.,	Chandrashekar.M.S

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 78/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Jayanagara Police station Vs Lakshman Kumara	PUBLIC Prosecutor
2	SC 146/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Women Police Station Vs Dasappa	Public Prosecutor
3	CRL.A 41/2019 (ARGUMENTS)		Shankar @ Shankarappa Vs Chandrashekarapura Police Station	Natesh S
4	CRL.A 49/2019 (ARGUMENTS)		Khushtarunissa Vs Women Police Station, Tumakuru	Mohamed Ahmed
5	CRL.A 87/2019 (NOTICE)		H.Shivakumara Vs Shivashankaraiah	Chandraiah M C
6	SC 44/2020 (APPEARANCE OF ACCUSED)		Kunigal Police station Vs Manjunatha M G @ Manja @ Jagwar Manja	Public Prosecutor
7	CRL.A 38/2020 (NOTICE)		Harisha Vs Venkataramu	Ramakrishnaiah S R
8	SC 83/2020 (APPEARANCE OF ACCUSED)		Tumkur Town Police Station Vs Siddu Aliyas Siddiq	P.P.
9	CrI.Misc. 1177/2020 (FOR OBJECTION)		Ramesha Vs State by Sira Police station, Sira	B. Eraiah

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	M.V.C. 1506/2019 (ISSUES)		Somashekaraiah Vs Superintendent of Excise.,	Chandrashekar M S
2	M.V.C. 1507/2019 (ISSUES)		Yogeesh Vs Superintendent of Excise.,	Chandrashekar M S
3	EX 621/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Gurudayal.H.S	Ganesh Prasad K
4	EX 622/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Javeed Pasha	Ganesh Prasad K
5	EX 623/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Khaleed Pasha	Ganesh Prasad K
6	EX 624/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Veerendra Kumar	Ganesh Prasad K
7	EX 625/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Jafer Mohiyuddin	Ganesh Prasad K
8	EX 631/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Mohammed Shafi	Ganesh Prasad K
9	EX 632/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Jaffer Shariff	Ganesh Prasad K
10	EX 633/2019 (STEPS)		Zaseem Taj Vs The Oriental Insurance Co.Ltd	Ramesh Babu H R
11	EX 691/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Vijaya Kumar M.N.	Ganesh Prasad K
12	EX 692/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Afroz Khan	Ganesh Prasad K

**Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	EX 693/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Shawaz Pasha	Ganesh Prasad K
14	EX 694/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Geethamba.C.M.	Ganesh Prasad K
15	EX 695/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Srinivas.B.T	Ganesh Prasad K
16	EX 696/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Raghu.a.T	Ganesh Prasad K
17	EX 697/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Imthiyaz Pasha	Ganesh Prasad K
18	M.V.C. 661/2020 (STEPS)		G.S.Manjunatha @ G.S. Manjunatha Swamy Vs Vedamani	Kumaraswamy C S
19	O.S. 4/2020 (A.D.R.)		G.N.Anil Kumar Vs G.N.Prabhakar	Mallikarjunaiah M
20	M.V.C. 1065/2020 (Issues notice to the respondent)		Dinesh A.R. Vs Hanumantharayappa G.B.	T.P.Mahesh
<u>11.00 AM to 02.00PM</u>				
21	R.A. 441/2009 (await records)		D.R.RAGHAVENDRA GUPTA Vs SRINIVASA	
22	R.A. 135/2019 (STEPS) IA/1/2019 IA/2/2019		Rita Vs Ahalya Singh	M.S.HARISHBABU Shashibush
23	M.V.C. 662/2019 (await notice)		Venkatamma.N Vs G.M.Veerendra	H.T.Anand
24	M.V.C. 847/2019 (Respondent evidence)		Gangamma Vs Kondaiah Nagipogu	Doreswamy B S N R Chandrashekar

**Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	M.V.C. 1047/2019 (EVIDENCE)		Kempaiah Vs The Manager, United India Insurance Co.	Sudreendra Kumar.M
26	R.A. 272/2019 (ARGUMENTS) IA/1/2019		Huchamma Vs Siddalingaiah	Gururaja B A Mohamed Akbar N
27	R.A. 274/2019 (ORDERS) IA/1/2019		H.T.Ramesh Vs Special Land Acquisition officer and Competent Authority	Jayaprakash R
28	R.A. 68/2020 (NOTICE)		Thimmappa Vs Venkataravanappa	Somasundar.H.L
29	R.A. 148/2020 (ARGUMENTS)		H.Abdul Ghani Vs H.Govindaraju	Shivarajappa.K Shivananjappa P
30	R.A. 225/2020 (ARGUMENTS) IA/1/2020		D.S.Lakshmi Kumar Vs Kaveri Grameena Bank	P.Shivananjappa
31	Civil Misc. 307/2020 (ORDERS)		Dayakirana adoption Center (Run by St.Gregorios Dayabhavan) represented by Ramesh V.G. Vs Nil	Meenakshi N.
32	Civil Misc. 308/2020 (ORDERS)		Dayakirana adoption Center (Run by St.Gregorios Dayabhavan) Represented by Ramesh V.G. Vs Nil	Meenakshi N.

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	SPL.C 275/2015 (Fixed Date for trial)		Lokayuktha Police Vs T K Lakshminarayanareddy	Public Prosecutor Venkateshmurthy N
2	SPL.C 396/2014 (EVIDENCE)		Lokayuktha Police Vs B V premakumar	Lokesh T H
3	SPL.C 353/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Lokayuktha Police Vs M M Umesha	Public Prosectuor Manjuprakash K P
4	SPL.C 83/2016 (EVIDENCE)		Lokayutha Police Vs K B Nanjundaiah	Public Prosecutor Shahajabi M
5	SPL.C 308/2016 (NOTICE)		Lokayuktha Police Vs N S Chikkachannappa	Public Prosecutor Mahesh P
6	SPL.C 423/2017 (JUDGEMENT)		Anti corruption Bureau Police station Vs Muddalagiriyappa	Public Prosecutor R Jagannath
7	SPL.C 118/2018 (EVIDENCE)		Anti corruption Bureau Police station Vs M Puttaraju	Public Prosecutor H G Narasaraju
8	SPL.C 9/2020 (EVIDENCE)		Anti corruption Bureau Police station Vs Satheesh M G	Public Prosecutor Krishnasastri T S

**Prl. District and Sessions Judge
SRI. G S SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	Appl.10(4)(A) 3/2016 (ARGUMENTS)		Narasimha Murthy P Vs The Director	
2	IDact of S10 4/2016 (ARGUMENTS)		Rudresh D.P Vs Vinayaka Ms C.N.C. Pvt. Ltd.,	
3	IDact of S10 6/2016 (ARGUMENTS)		Girish T.J Vs Ms Vinayaka C.N.C. Center Pvt. Ltd.,	
4	IDact of S10 23/2018 (EVIDENCE)		M/s Tamura Elcomphonilcs Technologies Private Limited Vs The Chief Secretary, Tamura Elcomphonics Employees Association	a
5	R.A. 109/2019 (ARGUMENTS)		Basavaraju Vs Rudranamma	B.R.Prabhulingamurthy L.K.
6	IDact of S10 12/2019 (Respondent evidence)		Rajanna Vs M/s H and R Johnson(India) Limited.,(A Division Prism Sement Limited).,	a B.K.V.
7	R.A. 209/2019 (ARGUMENTS)		G.Narayanappa Vs G.Krishnappa	Venkatesha G H.B.
8	E.A.T. 2/2019 (EVIDENCE) IA/1/2019		T.Parvathamma Vs Sree Gurugund Brahmeshwaraswamy Vidya Samasthe.,	Venkoba Rao K S
9	M.A. 23/2020 (ORDERS) IA/1/2020		Rathnakara Gupta Vs The Estate Officer, Chief Officer	Prakash R P
10	M.A. 24/2020 (ORDERS) IA/1/2020		K.N.Ananthamurthy Vs The Estate Officer, Chief Office	Prakash R P
11	M.A. 25/2020 (ORDERS) IA/1/2020		K.N.Sundar Raj Vs The Estate Officer, Chief Officer	Prakash R P
BALANCE BY				
12	EX 31/2019 (NOTICE)		T.K. Narayana Murthy Vs Director, Disabled Welfare Department	Sundara Rao G.S

FURTHER ARGUMENTS

Prl. District and Sessions Judge
SRI. G S SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	IDact of S10 1/2019 (ARGUMENTS)		Nagappa Bedasuru Vs Divisional Controller, K.S.R.T.C., Tumakuru.	a
HEARING ON IA				
14	I.C. 2/2019 (ARGUMENTS)		Barakath Baig Vs The Manager HDFC retail loan	Tippu A C.R.
ISSUE CAUSE NOTICE				
15	Civil Misc. 392/2019 (NOTICE)		Lakshamma Vs Veerachikkaiah	Shivaram H V
STEPS BY				
16	EX 375/2017 (NOTICE)		M/s Shrirama Transport Finance Company Limited Vs Azamathulla Khan	J.B.Sannamarappa
17	R.A. 206/2019 (NOTICE) IA/1/2019 IA/2/2019		Late T.S.Abdul Rashid S/o Abdul Subhan Dead by LRs., Vs Late Abdul Wajeed S/o Late Abdul Subhan dead by LRs.	T.H.Habeeb ulla khan
18	EX 488/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Vijay Kumar.R.R	Lokesh T H

Prl. District and Sessions Judge
SRI. G S SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	SC 65/2020 (APPEARANCE OF ACCUSED)		Kyathsandra Police station Vs Manjunatha B.N.	Public Prosecutor
2	SPL.C 73/2020 (APPEARANCE OF ACCUSED)		Kyathsandra Police station Vs Manjunatha B.N.	Public Prosecutor
ARGUMENTS BEFORE CHARGE				
3	SC 32/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Prasada	Public Prosecutor
4	SC 33/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Kumar B.E.	Public prosecutor
5	SPL.C 37/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Prasada	Public Prosecutor
6	SPL.C 38/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Kumar B.E.	Public Prosecutor RVD
7	SC 37/2020 (FRAMING OF CHARGE OR PLEA)		Amruthur Police Station Vs Srinivasa T M	Public Prosecutor
8	SPL.C 42/2020 (FRAMING OF CHARGE OR PLEA)		Amruthur Police Station Vs Srinivasa T M	Public Prosecutor
9	SC 46/2020 (FRAMING OF CHARGE OR PLEA)		New Extension Police Station Vs Ravi Kumar	Public Prosecutor
10	SPL.C 54/2020 (FRAMING OF CHARGE OR PLEA)		New Extension Police Station Vs Ravi Kumar	Public Prosecutor
11	SC 61/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Alla Bakash	Public Prosecutor
12	SPL.C 69/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station Vs Alla Bakash	Public Prosecutor
13	SPL.C 335/2020 (FRAMING OF CHARGE OR PLEA)		Karthik mines and Minerals Department., Vs Kadariyappa	Public Prosecutor
CHARGE				
14	SC 57/2020 (FRAMING OF CHARGE OR PLEA)		Koratagere police station Vs Anil Kumar	Public Prosecutor

Prl. District and Sessions Judge
SRI. G S SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	SPL.C 66/2020 (FRAMING OF CHARGE OR PLEA)		Koratagere police station Vs Anil Kumar	Public Prosecutor
FIXING THE DATE FOR TRIAL				
16	SPL.C 336/2019 (EVIDENCE)		Deputy Director, Department of Mines Of Geology, Vs Chikkahuchaiah	Public Prosecutor
ORDERS ON BAIL u/s 438				
17	CrI.Misc. 1186/2020 (BAIL)		Prabha Vs The Excise Inspector, Tumkur Sub Division, Gubbi Range, Gubbi	Harshavardhanaswamy
18	CrI.Misc. 1188/2020 (BAIL)		Ravi Naika Vs State by Excise Inspector, Tumkur Sub Division, Gubbi Range, Gubbi	Gurunanjegowda H.M.
ORDERS ON BAIL u/s 439				
19	CrI.Misc. 1183/2020 (BAIL)		Vijay Kumar Vs Tavarekere Police station	G.Manjunath
20	CrI.Misc. 1191/2020 (BAIL)		Santhosh Kumar Vs Tavarekere Police station	Naveen Kumar
